

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 51/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 27th September, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officer mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Its My Name Pvt. Ltd., C-1, 2, 3, 10 th Floor, PP Tower, Netaji Subhash Palace, Pitapura New Delhi-110034 and 12 others.	F. No. DRI/HQ- GI/338/VI/Enq- 2/Int-Nil/2019 dated 26.09.2019.	Commissioner of Customs, Air Cargo Complex (Import), New Custom House, Near IGI Airport, New Delhi. Additional Commissioner of Customs (Airport & General), IGI Airport, New Delhi. Principal Commissioner of Customs (Preventive), New Custom House, Near IGI Airport, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

[F. No. DRI/HQ-CI/50D/CAA-40/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Additional Director General (Adjudication), Directorate of Revenue Intelligence-Delhi.
2. Additional Director, GI, Directorate of Revenue Intelligence (Hqrs.), New Delhi with the request to inform all the noticees to the show cause notice regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*